

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 221/MP/2011

Coram

1. Dr. Pramod Deo, Chairperson
2. Shri S.Jayaraman, Member
3. Shri V.S.Verma, Member
4. Shri M.Deena Dayalan, Member

DATE OF ORDER: 4.7.2012

In the matter of

Petition under Sections 60 and 66 of the Electricity Act, 2003 and under Regulation 111 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Regulations 63 and 64 read with Regulation 24 of the Central Electricity Regulatory Commission (Power Market) Regulations, 2010 setting aside/quashing of unilateral hike in transaction charge by the Indian Energy Exchange and seeking issuance of appropriate directions.

And

In the matter of

Tata Power Delhi Distribution Limited, Delhi

Petitioner

Vs

Indian Energy Exchange Limited, New Delhi

...Respondent

ORDER

The petitioner, Tata Power Delhi Distribution Limited has filed petition under Sections 60, 66 and 79 of the Electricity Act, 2003 read with Regulation 111 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Regulations 63 and 64 read with Regulation 24 of the



Central Electricity Regulatory Commission (Power Market) Regulations, 2010 seeking a direction to set aside to Circular No. IEX/MEM/76/2011 dated 12.10.2011 issued by Indian Energy Exchange Limited.

2. Learned counsel for the petitioner in its letter dated 27.6.2012 has submitted that subsequent to filing of the petition, petitioner has been in mutual discussions with the respondent to arrive at an amicable solution to the issues raised in the petition. On instructions from the petitioner, learned counsel has sought the permission of the Commission to withdraw the present petition with liberty to file a fresh petition if the arrangement being deliberated with respondent fails for any reason.

3. The prayer of the learned counsel of the petitioner is allowed. Accordingly, Petition No. 221/MP/2011 is disposed of as withdrawn. If need arises, the petitioner may make a fresh application in accordance with law.

Sd/-	sd/-	sd/-	sd/-
(M.DEENA DAYALAN) MEMBER	(V.S.VERMA) MEMBER	(S.JAYARAMAN) MEMBER	(Dr. PRAMOD DEO) CHAIRPERSON